been formed, is one entirely under the State Government and the Central Government has nothing to do with it.

Written Answers

SHRIMATI DEVAKI GOPIDAS: May I know, Sir, whether it is not the accepted principle of the Government that fishermen's co-operative societies are to be formed, as envisaged in the First Plan. It has been carried forward in the Second Plan that fishermen's co-operatives are to be formed and that all the improvements in this sphere have to be continued through the fishermen's co-operative societies. The Government has invested so much amount as grants and loans to these fishermen's cooperatives. May I know what is the reaction of the Government to such cooperative societies being formed and whether the Government have received any complaints

MR. CHAIRMAN: I am afraid the Question Hour is over

WRITTEN ANSWERS TO QUESTIONS

NEW STRATEGY FOR RAISING AGRICULTURAL PRODUCTION

- •109. SHRI SUNDER SINGH BHANDARI: Will the Minister of FOOD, AGRICULTURE COMMUNITY DEVELOPMENT COOPERATION be pleased to state:
- (a) what are the crops for which hybrid seeds are to be provided during 1966-67 under the new strategy for raising agricultural production in 1966-67;
- (b) what is the estimated requirement of seeds
 - (c) how much of each variety is available;
- (d) what kind of fertiliser is to be used per acre in each case; and
- (e) whether Government propose to give facilities relating to easy credit, irrigation and electricity for tube-wells to the farmers growing their crops?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT COOPERATION (SHRI S. D. MISRA): (a) to (e) A statement is laid on the Table of the Sabha.

STATEMENT

to Questions

- (a) Maize, Bajra and Jowar are the crops for which hybrid seeds are to be proved during 1966-
- (b) The estimated requirements of each variety of the above crops are as under :-

		tonnes
(i) Hybrid Maize		6,000
(II) Hybrid Bajra		600
(ii'O Hybrid Jowar	«	6,700

- (c) The requirement of seed indicated above, will be met in full.
- (d) The kind and quantity of fertiliser recommended per acre for each variety areas under :--

 $P_{2}O_{5}$ K_20

- 1. Hybrid Maize ... 80 lbs. 50 lbs. 40 lbs.
- 2. Hybrid Bajra .. 40 lbs. 30 lbs. 20 lbs.
- 3. Hybrid Jowar .. 60 lbs. 40 lbs. 30 lbs.
- (e) This programme is being taken upin areas with assured rain-fall or irrigation facilities. Arrangements are being also made to meet the credit requirements,

पर्यटकों के लिये निशुल्क विश्राम गृह *110. श्री विमलकुमार मन्नालालजी चौरडिया : वया परिवहन, विमान चालन, नौवहन और पर्यटन मंत्री यह बताने की क्रपा करेंगे कि मध्य प्रदेश में केन्द्रीय सरकार के नियंत्रण के अधीन जो दाशंनीय स्थान हैं क्या सरकार वहां धर्मशालाओं के समान विश्राम गृह बनाने का विचार रखती है ताकि पर्यटकों को वहां नि:शल्क ठहरने की सुविधाएं दी जा सकें ?

t|FREE REST HOUSES FOR TOURISTS

- *110. SHRI V. M. CHORDIA: Will the Minister of TRANSPORT, AVIATION, SHIPPING AND TOURISM be pleased to state whether Government propose to build rest houses on the lines of Dharmasalas for providing free lodging facilities to tourists at places of tourist interest in Madhya Pradesh which are under the control of the Central Government ?]
 - f[] English translation.

परिवहन, विमान चालन, नौवहन और पर्यटन मंत्री (श्री एन० संजीव रेड्डी) : जी नहीं मध्य प्रदेश में या भारत के अन्य भागों में पर्यटकों को नि:शुल्क ठहरने की सुवि-धायें देने के लिये धर्मशालाओं के समान विश्राम गृह बनाने का भारत सरकार का कोई प्रस्ताव नहीं है ।

tITHE MINISTER OF TRANSPORT. AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY): No, Sir, the Central Government have no proposal to build rest houses on the lines of Dharmsalss for providing free loging facilities to tourists in Madhya Pradesh or in any other part of India.]

PATEL COMMITTEE ON MANAGING **AGENCIES**

- ♦115. SHRI BABUBHAI M. CHINAI: Will the Minister of LAW be pleased to
- (a) whether the Patel Committee on Managing Agencies has submitted its report; and
 - (b) if so, what are its main findings?

THE MINISTER OF LAW (SHRI G. S. PATHAK): (a) and (b) Yes, Sir. Copies of the Report were placed on the Table of the House on the 3rd May, 1966.

•116. [Transferred to the Uth May, 1966.]

INTRODUCTION OF STATUTORY RATIONING

fSHRJ M. N. GOVINDAN *117. **{.SHRI JAGAT NARAIN:**

Will the Minister of FOOD, AGRI-CULTURE. COMMUNITY DEVE-LOPMENT AND COOPERATION be pleased to state:

- (a) whether it is a fact that the scheme to introduce statutory rationing in urban centres with a population of one lakh and more has not yet been implemented in many
- (b) if so, what are the reasons therefor; and
- (e) when the scheme is expected to be implemented in full?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI P. GOVINDA MENON) : (a) Yes, Sir.

(b) and (c) Sufficient stocks of foodgrains have to be built up for maintaining regular supplies to the ration shops before the introduction of statutory rationing. This is being done in a phased manner and statutory rationing is also being extended gradually to more and more cities and towns. It is not possible to give any exact date by which the scheme will be implemented in full.

राजस्थान में चने का सड़ना

- *118. श्री महाबीर दास : क्या खास, कृषि, सामुदायिक विकास और सहकार मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या सरकार का ध्यान दिल्ली के हिन्दी दैनिक "हिन्दुस्तान" दिनांक 7 अप्रैल, 1966 के पृष्ठ 4 पर कालम 3 में "राजस्थान में चना सड़ रहा है" शीर्षक से प्रकाशित समाचार की ओर आकर्षित कराया गया है; और
- (ख) यदि हां, तो क्या सरकार ने यह नीति निर्धारित की है कि चना राजस्थान से अन्य राज्यों को न भेजने दिया जाए ?

GRAM ROTTING IN RAJASTHAN

- •118. SHRI MAHABIR DASS: Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state:
- (a) whether Government's attention has been drawn to the news item published under the heading "Rajasthan main chana sar raha hai (gram is rotting in Rajashan)" at page 4, column 3 of a Delhi Hindi daily "Hindustan" dated the 7th April, 1966; and
- (b) if so, whether Government have laid down a policy that gram should not be allowed to be sent from Rajasthan to other

खाद्य, कृषि, सामुदायिक विकास और सहकार मंत्रालय में राज्य मंत्री (श्री पी॰ गोविन्द मेनन) : (क) जी हां।